

National Company Law Tribunal

Allahabad Bench

C P NO. 93/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Uttarakhand Parvatiya Sanwardhan Co. Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 441 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhishek Mishra	PCS	Petitioner	Abhishek
2.				

CA No.93/ALD/2016

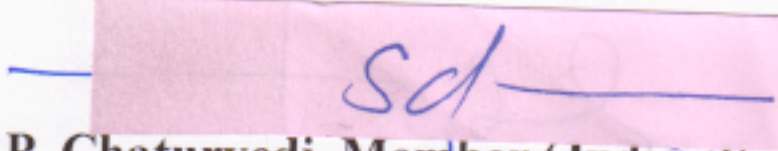
Sh. Abhishek Mishra, PCS for the petitioner. None for the ROC as the CGSC is not available today.

In the present matter the petitioners have already filed their affidavits (e.g. of District Commissioner Development Department, Govt. of Uttarakhand and Additional Secretary Development Department of Uttarakhand), which are now taken on record.

Arguments of Sh. Abhishek Mishra learned PCS for petitioner are heard. The Central Govt. is also at liberty to file its written submission, if any, on the present application within a week, and to serve an advance copy thereof to the petitioner/PCS. The order is reserved.

Dated:23.11.2017

Typed by:
MD. Zaid
(Stenographer)


H.P. Chaturvedi, Member (Judicial)